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PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 278/15	TP 226/16	Hearing	621A	BMM Ispat Ltd.

**SIGNATURE**

S. H. Gray & Son  
Dec 6 1884

Counsel for petitioner is absent. But representative of petitioner company is present. He seeks adjournment.

On his request List it on 09.10.2017.

MEMBER (T)